

ONLINE LOK ADALAT

26th September, 2020

BENCH II

The Hon'ble Justice Sabyasachi Bhattacharyya

Sri Samrat Sen, Senior Advocate

Court Room No: 5

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	FMAT 292/2019	Pramila Das Vs. New India
2.	FMAT 134/2020	Saraswati Agarwal Vs. New India
3.	FMAT 1388/2019	Champa Devi Singh Vs. New India
4.	FMAT 1121/2019	Noor Jahan Khatun Vs. New India
5.	FMA 401/2017	New India Assurance Co. Ltd. Vs. Miron Mondal
6.	FMAT 608/2019	Sew Prasad Singh Vs. New India Assurance Co. Ltd.
7.	FMA 2222/2015	New India Assurance Co. Ltd. Vs. Delowara Sekh
8.	FMAT 1541/2012 COT 82/2013	The New India Ass. Co. Ltd. VS. Archana Dey and Ors.
9.	FMA 1417/2009	New India Ass. Co. Ltd. Vs. Gour Hari Samanta and anr.
10.	FMA 144/2013	New India Assurance Co. Ltd. Vs. Swapna Acharya & Ors.
11.	FMA 964/2013	The New India Assurance Co. Ltd. Vs. Sashwati Chatterjee and ors.
12.	FMA 771/2009	The New India Assurance Co. Ltd. VS. Smt. Mongla Poddar and Ors.
13.	FMA 1534/2008	The New India Assurance Co. Ltd. Vs. Taruni Devi and Ors.
14.	FMA 1274/2008	The New India Assurance Co. Ltd. Vs. Nebedita Sur and others.
15.	FMA 427/2012	New India Ass. Co. Ltd. VS. Aktarun Khatoon and others
16.	FMA 353/2010	The New India Ass. Co. Ltd. Vs. Fullehar Bibi and Ors.
17.	FMAT 600/2012	The New India Ass. Co. Ltd. VS. Parbati Charan Mondal and Anr.
18.	FMA 839/2012	The New India Ass. Co. Ltd. VS. Sankar Mondal and others.
19.	FMA 3743/2016	The New India Assurance Co. Ltd. Vs. Mukulica Chakraborty and others.
20.	FMA 2910/2013	The New India Assurance Co. Ltd. Vs. Sakina Bibi and others.
21.	FMAT 46/2012	New India Ass. Co. Ltd. VS. Kadambala Mondal and others
22.	FMA 1433/2015	The New India Assurance Co. Ltd. Vs. Rahima Bibi and ors.
23.	FMAT 803/2010	Munaraddin Sardar & Anr. Vs. New India Assurance Co. Ltd.
24.	FMAT 464/2014	Sandhya Bera & Ors. Vs. New India Assurance Co. Ltd.
25.	FMAT1369/2019	Kiran Devi Vs. New India Assurance Co. Ltd.
26.	FMA 3395/2015	Suniti Dangwar Vs. New India Assurance Co. Ltd.
27.	FMAT 420/2019	Rashmani Das & Ors. Vs. New India
28.	FMAT 910/2018	Sujit Biswas Vs. New India & Anr.
29.	FMA 1926/2014	Smt. Tetra Devi Vs. New India Assurance Co. Ltd.
30.	FMAT 549/2017	Shefali Roy Vs. New India Assurance Co. Ltd.
31.	FMAT 191/2020	Smt. Sandhya Rani Charan Vs. New India Assurance Co. Ltd.
32.	FMAT 568/2015	Samsul Haque Vs. New India Assurance Company Ltd. & Ors.
33.	FMAT 547/2019	Rubina Khatun Vs. New India Assurance Company Ltd. & Ors.
34.	FMA 703/2010	Tulu Das @ Deb Adhikary Vs. New India Assurance Co. Ltd. & Ors.

35.	FMA 1407/2018	Arziya Sk. Vs. New India Assurance Co. Ltd. & Ors.
36.	FMA 1043/2012	The New India Assurance Co. Ltd. Vs. Bipul Roy @ Nikhil Roy
37.	FMAT 1155/2017	Nabir Sk. @ Naburul Sk. Vs. New India Assurance Co. Ltd.
38.	FMA 2196/2016	Mabiya Bibi & Ors. New India Assurance Co. Ltd.
39.	FMAT 344/2018	Sabitri Modak Vs. New India Assurance
40.	FMAT 1294/2019	Pratima Das Vs. New India Assurance
41.	FMAT 301/2018	Bulti Saha Vs. New India Assurance
42.	FMAT 701/2018	Prem Kumar Paswan Vs. New India Assurance
43.	FMAT 209/2013	Subal Mahajan Vs. New India Assurance
44.	FMAT 235/2014	Shila Bibi Vs. New India Assurance
45.	FMAT 527/2017	Sumitra Roy Vs. New India Assurance
46.	FMAT 1122/2015	ICICI Lombard Gen. Ins. Co. Ltd. Vs. Belal Mallick and Anr.
47.	FMA 2629/2016	ICICI Lombard Gen. Ins. Co. Ltd. Vs. Abhinab Sinha and anr.
48.	FMA 180/2017	ICICI Lombard Gen. Ins. Co. Ltd. Vs. Smt. Gita Rani Das and Ors.
49.	FMA 247/2019 COT 12/2019	ICICI Lombard General Ins. Co. Ltd. VS. Faijulla Laskar and others.
50.	FMA 2398/2014	ICICI Lombard General Ins. Co. Ltd. VS. Minara Khatun Saiyeada and others
51.	FMA 2885/2016	ICICI Lombard Gen. Ins. Co. Ltd. VS. Latika Sardar and others
52.	FMA 1404/2011	ICICI Lombard Gen. Ins. Co. Ltd. VS. Mukti Ghosh and anr.
53.	FMA 137/2017	ICICI Lombard Gen. Ins. Co. Ltd. VS. Smt. Pramila Sardar and Ors.
54.	FMAT 197/2014 FMA 1742/2014	ICICI Lombard Vs. Saptami Roy
55.	FMAT 601/2016	ICICI Lombard Vs. Latika Sardar
56.	FMAT 393/2014 FMA 2895/2016	ICICI Lombard Vs. Suvra Nandi Das
57.	FMAT891/2016	ICICI Lombard Vs. Srimatta Promila Sardar
58.	FMAT 472/2014	ICICI Lombard Vs. Minara Khatoon
59.	FMA 778/2011	Atanu Mondal & Anr. Vs. ICICI Lombard General Insurance Co. Ltd.